Year	Amount spent (Rs. in lakhs)
1988-89	0.61
1989-90	0.87
1990-91	6.43
1991-92	2.97
1992-93	2.10
Total:	12.98

(d) Hindustan Salts Ltd./Government of Himachal Pradesh have been advised to explore the possibility of setting-up the project in joint sector.

Inquiry into Disinvestments in PSUs

@@@.4278. MAULANA OBAIDULLAH KHAN AZMI: Will the PRIME MINISTER be pleased to state:

- (a) what is the progress of enquiry regarding disinvestments in Public Sector Undertakings;
- (b) what are the names of the persons in the Committee which determined the value of shares and whether it is a fact that core group still exist:
- (c) what is the value of the share each of the Public Sector Undertakings determined by the Committee, what was the prices at which the shares were sold and what was their market value when shares were listed and sold; and
- (d) whether it is a fact that the exchequer lost over Rs. 10,000/- crore in the process and inspite of this the Members of the core group have been placed in the important position due to interlinkage?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI):
(a) to (d) There was no loss to the exchequer due to disinvestment or PSU shares. Joint Parliamentary Committee enquiry is under progreas in this regard. A Committee comprising

@@@Previously UnStarred Question 2601, transferred from 17-8-1993.

representative of different Ministries and PSUs initially evaluted the shares and the final referal price was fixed by the Government based on the guidelines issued by the then CCI. At the time of off-loading of shares by the Government, the shares of PSUs, baring a few, were not listed and traded in the stock exchanges. Since the shares were sold in bundles, individual sale price is not available.

to Questions

Assurance of Equity Shares by PSUs

S4279. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Public Sector Undertakings have been allowed to issue the equity shares to investors through the public offer:
- (b) if so, the list of the Public Sector Undertakings which have already made the Public issue or have plans to make the public issue:
- (c) whether the Public Sector Undertakings have also been allowed to make public offer of equity shares to Foreign Institutional Investors (FIIs); and
- (d) if so, the list of undertakings which have proposed to make offer to FIIs ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI):

(a) to (d) Information is being collected and will be laid on the Table of the House.

Top tea officers of Bokaro Site of Instrumentation Limited

4280. SHRI A. NALLASIVAN; Will the PRIME MINISTER be pleased to state:

- (a) the names of the top ten officers of Bokaro Site of Instrumentation Limited, Kota, Rajasthan and the period of their stay there;
- (b) the period for which they remained on tour in 1992-93 and remained present on the work site:
- (c) T.A. and D.A drawn on tour by them for the same period;

\$Previously Unstarred Question 2633, transferred from 17-8-93.